

48

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 391/2017 with CP(CAA) No. 18/NCLT/AHM/2017
With Gujarat High Court C.A. no. 517/2016**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017**

Name of the Company: **Pari Stock Trading Pvt Ltd.**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	HIREN TRIVEDI	Advocate	<i>Petitioner</i> <i>Hirendi</i>	<i>Hirendi</i>
2.				

ORDER

Learned Advocate Mr. Hiren Trivedi i/b Learned Advocate Mr. Sharvil Majmudar present for Petitioner.

Heard arguments of Learned Counsel for petitioners.

Order reserved.

Manora
**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 22nd day of December, 2017.

Bikki
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**